Name of the Corporate Debtor: Nami Steel Private Limited Date of commencement of CIRP: August 16, 2022 List of creditors for claims received up till November 10, 2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

													(Amount m v)
SI.	Name of creditor	Details of cla	im received	Details of claim admitted					Amount of	Amount of any	Amount of	Amount of claim under	Remarks, if any
No	.	Date of	Amount claimed	Amount of claim	Nature of	Amount	Whether	% of voting	contingent	mutual dues,	claim not	verification	
		receipt		admitted	claim	covered by	related	share in	claim	that may beset-	admitted		
						guarantee	party?	CoC		off			
	Parixit Amrutbhai Patel	05,09,2022	8,86,32,899,00	0	Unsecured		Yes	0%				8,86,32,899,00	
	2 Amrutbhai Patel	05.09.2022	34,09,23,648.82		Unsecured		Yes	0%				34,09,23,648.82	
	TOTAL		42,95,56,547.82	-				-				42,95,56,547.82	

1 The claims received has been verified as on Insolvency Commencement Date of Nami Steel Private Limited i.e. August 16, 2022, updated till November 10, 2022.

All the claims submitted has been verified and admitted on the basis of information provided by the creditors and information to the extent available with the IRP, on the basis of our best estimate in-accordance with Regulation 14 of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process of Corporate Person) Regulations, 2016.

As per Regulation 14 of Insolvency & Bankruptcy Board of India (Insolvency Regulation Process for Corporate Persons) Regulations, 2016, the Interim Resolution Professional or the resolution professional, as the case may be, shall revise

3 the amounts of claims admitted, including the estimates of claims made, as soon as may be practicable, when he comes across additional information warranting such revision.